

ITEM NO.56

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.12663/2022

(Arising out of impugned final judgment and order dated 10-06-2022 in WA No. 3747/2022 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

MRITUNJAY SRIVASTAVA & ORS.

Petitioner(s)

VERSUS

THE STATE OF U.P & ORS.

Respondent(s)

(IA No. 103397/2022 - INTERVENTION APPLICATION)

WITH

W.P.(C) No. 580/2022 (X)

(IA No. 104666/2022 - STAY APPLICATION)

(SLP(C) No. 17757/2022 (XI)

(IA No. 149956/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 149957/2022 - EXEMPTION FROM FILING O.T. & IA No. 149955/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 18-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)

Ms. Mayuri Raghuvanshi, AOR

Mr. Vyom Raghuvanshi, Adv.

Ms. Akanksha Rathore, Adv.

Mr. Jaideep Gupta, Sr. Adv.

Dr. Menaka Guruswamy, Sr. Adv.

Ms. Sanchita Ain, AOR

Mr. Harshwardhan Thakur, Adv.

Mr. Habib Muzaffar, Adv.

Mr. Utkarsh Pratap, Adv.

Mr. Lavkesh Bham Bhani, Adv.

Mr. Manoj Goel, Sr. Adv.

Mr. Ajay Kumar Singh, AOR

Mr. Yatharth Singh, Adv.

Mr. Anubhav Bhandari, Adv.

Mr. Parshuram, Adv.

Mr. Abhishek Kumar, Adv.

For Respondent(s)

Mr. Aman Kumar, Adv.

Mr. Ardhendumauli Kumar Prasad, A.A.G.

Mr. Pradeep Misra, AOR

Mr. Daleep Dhyan, Adv.

Mr. Manoj Kumar Sharma, Adv.

Mr. Suraj Singh, Adv.

Ms. Preetika Dwivedi, AOR

Mr. Abhisek Mohanty, Adv.

Ms. Mayuri Raghuvanshi, AOR

Mr. Vyom Raghuvanshi, Adv.

Ms. Akanksha Rathore, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks on a non-miscellaneous day.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(MAMTA RAWAT)
COURT MASTER (NSH)